

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA no. 127 of 2014 in
Appeal No. 69 of 2014

Dated : 21st April, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Lanco Kondapalli Power Ltd.

... Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Ors.**

... Respondent(s)

Counsel for the Appellant(s):

Mr. S. Ganesh, Sr. Adv.

Mr. Vishal Anand

Ms. Divya Chaturvedi

Counsel for the Respondent(s):

Mr. Pradeep Misra

Mr. Suraj Singh for R.47 & 50

Mr. M.G. Ramachandran

Ms. Swagatika Sahoo

Ms. Anushree Bardhan for R.2

Mr. Anand K. Ganesan

Ms. Swapna Seshadri for R.8 & 61

Mr. M.Y. Deshmukh for R.21

Ms. Abiha Zaidi (Rep.) for R.34

ORDER

Reply has been filed by the learned counsel for the Respondent in I.A. as well as in main Appeal.

The learned Senior Counsel for the Appellant will file the Rejoinder within a week after serving copy on the other side.

Post the I.A. for hearing on **30.04.2014**.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/js